

(b) if so, when and what amount is provided for this; and

(c) when it is likely to be completed and what is the present position?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKA'TA-KI): (a) Sadasib Sanskrit College, Puri was taken over in August, 1971 by the Rashtriya Sanskrit Sansthan, an autonomous organisation set up under this Ministry and renamed as Shri Sadasib Kendriya Sanskrit Vidya-peetha. A proposal to construct the necessary building for this Institution is under consideration of the Sansthan.

(b) and (c). The question of construction of building is linked with the acquisition of suitable land for which negotiations with the Government of Orissa are being held. Amount required for construction will be worked out when the land is acquired and the Plans and Estimates are ready.

#### Establishment of Rangers Training Colleges

2498. SHRI MADHAVRAO SCINDIA:

SHRI PARMANAND GOVINDJIWALA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are considering to open more Rangers Training Colleges throughout the country and a number of States like Madhya Pradesh have approached the Central Government in the matter;

(b) if so, whether a proposal from the Madhya Pradesh Government is under consideration of the Central Government; and

(c) if so, Government's reaction thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) Yes, Sir

(c) The matter is under consideration.

#### Houses for Backward Classes

2499. SHRI AMARSINH V. RATHWA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there are complaints from Harijans, Adivasis, Scheduled Castes and weaker sections and other organisations that the houses for those class of people are not being built in sufficient number;

(b) if so, the details thereof;

(c) the reaction of the Government thereto and the action taken by the Government in the matter; and

(d) how many houses were built by HUDCO and other Central and States agencies, Corporations and autonomous bodies in Gujarat and other States during August, 1977 to February 1978 for those class of people and how much amount was spent on the same by various agencies during 1976-77 and 1977-78?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) and (c). Do not arise.

(d) The social housing schemes formulated by this Ministry are equally applicable to all members of the public irrespective of caste, creed and community. However, in view of their poor economic conditions, Harijans, Adivasis, Scheduled Castes and weaker sections are expected to derive considerable benefit especially from the following schemes:—

(i) Village Housing Projects Scheme;

(ii) Scheme for Provision of House-sites to Landless Workers in Rural Areas,

(iii) Low Income Group Housing Scheme,

(iv) Slum Clearance/Improvement Scheme

(v) Subsidised Housing Scheme for Plantation Workers

On the basis of the information received from the State Governments/ Union Territories Administration 6597 houses are reported to have been constructed under the above mentioned schemes during August, 1977 to February 1978 in States including Gujarat and the Union Territories.

The year wise outlays for housing for the State Sector schemes and the Central Sector scheme for Subsidised housing for Plantation Workers for the years 1976-77 and 1977-78 are Rs 99.85 crores and Rs 135.30 crores respectively. Apart from this I.C.C. loan amounting to Rs 19.75 crores and Rs 19.50 crores have been allocated to the State Governments during 1976-77 and 1977-78 respectively.

Besides HUDCO had sanctioned loans of Rs 118.24 lakhs for two schemes exclusively intended for Harijans, Scheduled Castes etc. one of which was from Kerala Scheduled Castes and Scheduled Tribes Corporation and the other from Mochinagar Cooperative Society Rajkot. The number of dwellings to be constructed under these two schemes is 2286.

#### **Foreign Aid for Cyclone Victims of Andhra Pradesh**

2500 SHRI M SATYANARAYANA RAO Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) the amount of foreign aid received through Red Cross and other international organisations for the victims of cyclone in Andhra Pradesh and

(b) how it was utilized?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA)** (a) and (b) The information is being collected and will be laid on the Table of the House on receipt.

#### **National Buildings Organisation of India**

2501 SHRI DHARM VIR VASISHT Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether the rural wings of the National Buildings Organisation have succeeded in constructing a reasonably good house at a cost of Rs 3450

(b) if so the details of area material and covered area etc of the same, and

(c) whether the Hindustan Housing Factory also has a rural wing and if so progress of the same and if not why not?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT)** (a) Yes Sir

(b) The details of area material used and covered area etc of the Houses constructed by the Rural Housing Wing of the National Buildings Organisation are given in the statement laid on the Table of the House [Placed in Library See No LT-1780/78]

(c) There is no Rural Housing Wing in the Hindustan Housing Factory.

#### **Gram Production**

2502 SHRI SUKHDEV PRASAD VFRMA Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government are expected to have more output of gram during the season from all over the gram growing States and

(b) if so the details thereof with increase in output from each such State?